

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 108 of 2011 &  
IA 178 of 2011

**Dated : 26<sup>th</sup> September, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Tamil Nadu Electricity Board  
Versus**

**....Appellant (s)**

**Sree Rengaraaj Power (P) & Ltd. Anr.**

**Respondent (s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam  
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for  
Mrs. N. Shoba

**ORDER**

The learned counsel for the Respondent appearing for Respondent No.1 again seeks some time to file the reply. He is directed to file the same on or before 10.10.2011 after serving copy on the other side.

Post the matter on **11.10.2011.**

**(V. J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

TS/KS